

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 122/01/2020 O.A./260/854/2014 PRAMOD KUMAR ADHIKARI

-V/S-

A.GITEM NO:38FOR APPLICANTS(S) Adv. :Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.:Mr. S. K. Patra

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>Ld. Counsel for the applicant submitted that the applicant was not appeared in the limited departmental examination from the post of AAO to AO on the ground that disciplinary proceeding against the applicant. In the meantime, applicant has been compulsory retired from service. The said order has been challenged before this Tribunal. Although, Hon'ble Tribunal had allowed this OA but the order has been challenged by the department before the Hon'ble High Court in a Writ Petition.</p> <p>In view of the above facts and circumstances, the applicant does not wants to pursue this matter at this stage. It is permitted to be withdrawn the OA with an liberty to the applicant to approach this Tribunal in accordance with the law after disposal of the Writ Petition No. 2725/2016, which is pending before the Hon'ble High Court.</p> <p>Copy of this order be given to Ld. Counsels</p>

for both the sides.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

pms